

(b) if so, the details thereof; and

(c) the details of the amount disbursed for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) Yes, Sir.

(b) During 1997-98, a length of 4219 kms. has been added to the National Highway network. It has also been decided that another 67 routes having a length of approximately 11000 kms. will be added to the National Highway network in different States during the 9th Plan period.

(c) The allocations are made State-wise on the basis of total national highway length in each State and specific national highway-wise allocation is not made.

Enrolment in KV

1220. SHRI AMAN KUMAR NAGRA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the total number of students enrolled out of turn in Kendriya Vidyalayas during 1997-98; and

(b) the details thereof, Vidyalaya-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) and (b) No out of turn admission has been made in Kendriya Vidyalayas during academic session 1997-98 as there was no scheme for such admissions in 1997-98.

Ozone Depleting Substances

1221. SHRI CHINMAYANAND SWAMI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Union Government propose to take concrete steps for the use of O.D.S. less technology;

(b) if so, the details thereof; and

(c) the time by which it is likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) to (c) India is a party to the Montreal Protocol on Substances that Deplete the Ozone Layer. A Country Programme for phasing out Ozone Depleting Substances was prepared in 1993. The Multilateral Fund for the implementation of the Montreal Protocol has approved projects for

conversion to non-O.D.S. technology for industries under the Foam, Refrigeration, Aerosol, Halon and Solvent Sector. As per the schedule prescribed in the Montreal Protocol the use of O.D.S. technology is to be phased out by the year 2010.

Sports in Rural Areas of Madhya Pradesh

1222. SHRI CHANDRASHEKHAR SAHU : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the action being taken by the Government to encourage various games and sports in rural areas;

(b) the steps taken for the construction of sports complexes in the rural areas of Madhya Pradesh;

(c) whether a demand has been made to construct a sports stadium in the district headquarters of Dhamtari in Madhya Pradesh; and

(d) if so, the steps being taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) For encouraging various games and sports in rural areas, Government of India is implementing the schemes of (i) Rural Sports Programme; and (ii) Grant to Rural Schools for Purchase of Sports Equipment and Development of Playground. Besides, assistance is also provided for creation of sports infrastructure at all levels including rural areas. "Sports" being a State subject, State Governments also encourage various games in rural areas.

(b) It is for the State Government to initiate proposals in this regard for claiming admissible Central assistance as per the provisions of the relevant scheme.

(c) No, Sir.

(d) Does not arise.

[English]

SC/ST In Power Finance Corporation

1223. PROF. JOGENDRA KAWADE : Will the Minister of POWER be pleased to state :

(a) the total strength of staff of the Power Finance Corporation of India and the number of Scheduled Caste and Scheduled Tribes employees among them;

(b) whether there is any backlog of reserved vacancies for SCs/STs;

(c) if so, the details thereof, post-wise;

(d) whether the Power Finance Corporation propose to fill up these posts through special recruitment drive; and

(e) if so, the time by which the vacant posts are likely to be filled up?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) Out of the total strength of 267 employees of the Power Finance Corporation, the total number of Scheduled Caste and Scheduled Tribes consist of 48 and 13 employees respectively.

(b) to (e) As a result of special drives conducted by Power Finance Corporation, in the past the combined strength of the SC and ST employees is 61 against the reservation required of 59 posts. However, there is backlog of four posts in the case of Scheduled Tribes, three in the category of executives and one in the category of workman.

Loss of Test Papers

1224. SHRI NRIPEN GOSWAMI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of times incidents of loss of test papers were reported by the Delhi University during the last three years;

(b) whether the action was taken in each case against the persons found guilty; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (c) The information is being collected and the same will be laid on the Table of the House.

Hydel and Coal Based Power Projects

1225. SHRI GIRIDHAR GAMANG : Will the Minister of POWER be pleased to state :

(a) the estimated power generation capacity of each power project in Orissa;

(b) the new hydel and coal based power projects under execution in the State;

(c) whether any agreement on tariff was signed between National Thermal Power Corporation and State Electricity Boards; and

(d) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) The estimated power generation capacity of each power project in Orissa

is as follows :

	Name of Project	Capacity (MW)
A Hydro		
1.	Machkund	34.42
2.	Rangoli	250.00
3.	Upper Kolab	320.00
4.	Balimela	360.00
5.	Hirakund	37.50
6.	Burla	198.00
7.	Chiplima	72.00
Total Hydro		1271.92
B Thermal		
8.	Ib Valley	420.00
9.	Talchar STPS	1000.00
10.	Talchar OLD	470.00
Total Thermal		1890.00
Grand Total (A) + (B)		3161.92

(b) At present, the following schemes have been sanctioned in Orissa :

Name of the Station		Installed Capacity (MW)
Balimela St-2	Hydro	120
Bargarh	Hydro	9
Potteru	Hydro	6
Upper Indravati	Hydro	600

(c) and (d) NTPC enters into power purchase agreements with the State Electricity Boards for purchase of power. The Tariff is however decided by the Government of India. Tariff for sale of power from Talcher STPS Unit-I (500 MW) of NTPC in Orissa w.e.f. 1-1-1997 was notified by the Ministry of Power on 13-5-1998.

Setting up of Bench of Madras High Court

1226. DR. SUBRAMANIAN SWAMY : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Government have received